

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) The production of oil seeds during the last three years has been as under:—

Year	Production (lakhs tonnes)
1983-84	126.9
1984-85	129.5
1985-86	111.5 (Drought year)

Data indicate that oil seeds production in the country showed an upward trend in 1983-84 and 1984-85, however, it came down in 1985-86 due to severe drought conditions.

(b) For increasing the production of oil seeds, Government of India is implementing a National Oilseeds Development Project in 180 selected districts of 17 States. This project provides financial assistance to farmers on various critical inputs like (i) supply of improved seeds, (ii) fungicides and insecticides for seed treatment, (iii) training programmes on package of practices like appropriate seed rate, requisite fertilisers, need based plant protection measures, control of weeds through weedicides, protective irrigational facilities etc. NAFED has made arrangements to offer price support to farmers if the market prices go below the support prices declared by Government.

(c) Yes, Sir.

12 NOON

PAPERS LAID ON THE TABLE

Report and Accounts (1985-86) of the National Cooperative Development Corporation, New Delhi and related papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA):

Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report of the National Cooperative Development Corporation, New Delhi, for the year 1985-86. [Placed in Library. See No. LT-3874/87].

(ii) Audited Accounts of the National Cooperative Development Cooperation, New Delhi, for the year 1985-86.

(iii) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-3875/87 for (ii) to (iii)].

I. Report and Accounts (1985-86) of the Metallurgical and Engineering Consultants (India) Ltd., Ranchi and related papers.

II. Report and Accounts (1985-86) of the Hindustan Steelworks Construction, Ltd., Calcutta and related papers.

III. Report and Accounts (1985-86) of the Mineral Development Board, New Delhi and related papers.

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT): Sir, I beg to lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Thirteenth Annual Report and Accounts of the Metallurgical and Engineering Consultants (India) Limited, Ranchi, for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-4024/87 for (a) and (b)].

(ii) (a) Twenty-second Annual Report and Accounts of the

Hindustan Steelworks Construction Limited, Calcutta, for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-4023/87 for (a) and (b)].

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-4023 and 4024/87 for (1) and (2)].

II. A copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the Mineral Development Board, New Delhi, for the year 1985-86, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Board.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-3876/87 for (i) to (iii)].

Report and Audited Accounts (1985-86) of the Rajghat Samadhi Committee, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH):
Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Audited Accounts of the Rajghat Samadhi Committee, New Delhi, for the year 1985-86.

(ii) Statement by Government accepting the above Report.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-3879/87 for (i) to (iii)].

I. Report and Accounts (1985-86) of the Indian Standards Institution, New Delhi and related papers.

II. Notifications of the Ministry of Food and Civil Supplies (Department of Food).

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT):
Sir, I beg to lay on the Table:—

I. A copy each (in English and Hindi) of the following papers:—

(i) Thirty-ninth Annual Report and Accounts of the Indian Standards Institution, New Delhi, for the year 1985-86, together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the Institution. [Placed in Library. See No. LT-3761/87 for (i) and (ii)].

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Food and Civil Supplies (Department of Food), under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) G.S.R. No. 1282(E)/Ess. Com./Sugar, dated the 12th December, 1986, publishing the Sugar (Price Determination for 1986-87 Production) Order, 1986. [Placed in Library. See No. LT-3673/87].

(ii) G.S.R. No. 104(E)/Ess. Com./Sugar, dated the 20th February, 1987, publishing the Sugar (Price Determination for 1986-87 Production) Amendment Order, 1987. [Placed in Library. See No. LT-3760/87].

I. Report and Accounts (1984-85) of the Goa Meat Complex Ltd., Panjim and related papers.

II. Report and Accounts (1983-84) of the Kerala Agro-Industries Corporation Ltd. Trivandrum and related papers.